

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:

T.C.P. No.07/(MAH)/2016

IA No. 38/2016

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun

V/s.

M/s. Mangalmurti Mats Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Veena Girish Nirgun

V Nirgun

11-1-2017

Pradeep Govind Dinker

Pradeep

11/1/2017

Order

CA No.38/2016 in TCP No.07/241-242/NCLT/MB/MAH/2015

At request of the parties on the ground Valuation Report is not complete, list
this matter for hearing on 10.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)